

[BACK](#)[!\[\]\(c8d96c8885d3000a912c2582004aed63\_img.jpg\) Print](#)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

08.04.2019

T.A./260/6/2016

P K NANDA

-V/S-

PRASAR BHARATI, M/O INFORMATION AND  
BROADCASTING

ITEM NO: 51

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.A.Pradhan

Notes of The Registry	Order of The Tribunal
	<p>None appeared for the applicant. It is seen that on the last date i.e. 4.2.2019 no one was present on behalf of the applicant. Mr.A.Pradhan, learned counsel for the respondents is present.</p> <p>2. The OA is therefore dismissed for default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p>3. Registry is directed to delete the name of Mr.P.R.Barik, learned counsel for the respondents.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>